



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

O.A.N0.061/00310/2020
 Chandigarh, this the 29th May, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

1. Ghulam Murtaza Mir age 36 years, s/o sh. Habib Ullah Mir, r/o Village Gowari, Kihotran, Tehsil Bhalessa District Doda (J&K).
2. Hamayat Ali age 33 years, s/o sh. Nazir Ahmed, r/o Village Gowari, Kihotran, Tehsil Bhalessa District Doda (J&K).

Applicants

(BY: MR. S.S.CHANDEL, ADVOCATE)

Versus

1. The Union territory of Jammu and Kashmir through its financial commissioner, Health and medical education department, civil secretariat, Jammu/Srinagar (J&K).
2. The Jammu and Kashmir service selection board, through its secretary, Sehkari Bhawan, rail head complex, Jammu (J&K).
3. The chairman, Jammu and Kashmir service selection board, Sehkari Bhawan, rail head complex, Jammu (J&K).
4. Mukesh Singh s/o sh. Jai Singh, r/o Village Dinga Amb, Govt. Middle School, Dinga Amb. Koulim, sub-District Dinga Amb, District Kathua (J&K).
5. Danishwar Shah s/o Altaf Hussain, r/o village Phagsoo, Thathri, Tehsil Phagsoo District Doda (J&K).
6. Mohd. Arman S/o Mohd. Ashraf Lone, r/o village Thalella, BPO Bhella, Sub-District Thathri District Doda (J&K).
7. Sameer Ahmed s/o Basher Ahmed Khan, r/o Hullar, Near Govt. Middle school Hullar, District Kishtwar (J&K).
8. Sheikh Junail Iqbal, s/o Parvez Iqbal, r/o 44, Parvez's Manzil, Sangrambatta Road, Sangrambatta, District Kishtwar (J&K).

Respondents



O R D E R(oral)
[HON'BLE SANJEEV KAUSHIK, MEMBER (J)]

1. With the consent of learned counsel for the applicants, the case received through e-mail has been heard via Video Conferencing.
2. The present M.A.No.061/00466/2020 has been filed by the applicants for withdrawal of the Original Application, due to certain developments which have taken place during pendency of the O.A., which is also fixed for hearing today itself, on question of interim relief, with the liberty to file it afresh with better particulars.
3. For the reasons stated in the M.A, it is allowed. The O.A. shall dismissed as withdrawn, with the indicated liberty.

(SANJEEV KAUSHIK)
MEMBER (J)

Place: Chandigarh
Dated: 29.05.2020

HC*